

Title: Re: State Legislation pertaining to Online Games and Online Gambling.

DR. DNV SENTHILKUMAR S. (DHARMAPURI): *Vanakkam*, hon. Chairperson. This is regarding online games and online gambling. In Tami Nadu alone, 42 persons have lost their lives due to this online gambling. They have committed suicide because of losing money.

Sir, the Government of Tamil Nadu has introduced a Bill and sent it to the Governor for his approval. But his assent has not been received for the last four months.

Sir, in this very House, the hon. Minister, Shri Ashwini Vaishnaw said that the gambling law lies with the State. Its entry nos. 34 and 62 belong to the State entity and asked the hon. Members to pressurise the State Government to form laws. The Government of Tamil Nadu has already enacted a law and sent it to the Governor. But the Governor has not given his assent. We would like to know why he has not given his assent. It has been pending for the last four months. He has also met the representatives of online gambling. Now, it is said that it is a game of chance, game of intelligence etc.

In mythology, it is said that five persons were married to one woman. It is inhumane and it is against the rights of women.